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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK

Original Application No. 734 of 1993

Date of Decision: 16.2.1994

Bijoya Kumar Sahoo

Applicant (s)

Versus

Union of India & Others

Respondent (s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ?
2. Whether it be circulated to all the Benches of the ^{NT} Central Administrative Tribunals or not ?

1.5 j.d. mt
MEMBER (ADMINISTRATIVE)
16 FEB 94

VICE-CHAIRMAN

ka 16.2.94.

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK**

Original Application No. 734 of 1993

Date of Decision: 16. 2. 1994

Versus

Union of India & Others Respondents

For the applicant

M/S.S.Mishra (1)

Sarojananda Mishra
G.P.Mohapatra
R.C.Praharaj
B.Dash
S.K.Nayak (2)

For the respondents

Mr.Ashok Mishra
Sr.Standing Counsel
(Central)

C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. H. RAJENDRA PRASAD, MEMBER (ADMN)

JUDGMENT

Mr. K.P.ACHARYA, VICE-CHAIRMAN: This case came up for admission and hearing to-day. Petitioner Shri B.K.Sahoo has been offered an appointment on compassionate ground to take up the post of E.D.Packer in Hadagarh Sub-post office which is said to be 40 kms. away from Baladwan, where the petitioner resides. The petitioner submitted before us that there is a vacant post of Extra Departmental Branch Post-master in Bankidi Branch Office, and the petitioner is well qualified for the said post.

2. After hearing Mr.S.Mishra, learned counsel for the petitioner and Mr.Ashok Mishra, learned Standing Counsel appearing for the opposite parties, we would direct

that the petitioner be appointed on compassionate ground as E.D.Packer in Hadagarh post office. In case he does not accept the same, that is at his own risk. Simultaneously the petitioner will be at liberty to apply for the post of E.D.B.P.M., Bankidi and his case should be considered along with others (if the selection process has not been completed as yet) and after considering the cases of all the candidates including the petitioner, he/she, whoever is found to be suitable, appointment order be issued in his/her favour. We would further observe that in case the petitioner is not selected for post of E.D.B.P.M., Bankidi, then he would continue as E.D.Packer, Hadagarh (if he accepts the post) and as soon there is any vacancy ^{Aladarshan} in the vicinity of the village, the concerned authority should sympathetically consider the case of the petitioner for his transfer to the said post. Thus the application is accordingly disposed of. No costs.

H.K. Sahoo

MEMBER (ADMINISTRATIVE)

16 FEB 94

Kept on file
VICE-CHAIRMAN

16-2-94

Central Administrative Tribunal
Cuttack Bench Cuttack
dated the 16.2.1994/ B.K. Sahoo